Shri G. S. Bharati: What are the main terms of the Agreement?

Shri Satish Chandra: The Agreement is current for five years. Under the Agreement the company will provide, besides expert advice, technicians and supervisory staff for services at Chittaranjan, to be ultimately replaced by Indian technicians, trained in locomotive manufacturing works in Great Britain. We are required to place orders with the company for at least 200 locomotives during these five years.

Shri G. S. Bharati: Is it compulsory to purchase all the locomotives that are contracted for?

Shri Satish Chandra: According to the Agreement, a minimum order of 40 locomotives has to be placed each year.

Shri B. S. Murthy: What types of engines are imported—broad gauge or metre gauge?

metre gauge?
Shri Satish Chandra: Both, I think.

Shri T. N. Singh: Is it permissible to terminate the Agreement earlier and if so, have the authorities explored the possibilities of an earlier termination?

Shri Satish Chandra: An earlier termination will not be beneficial to us. Our technicians are being trained there and our aim is to manufacture cent. per cent. locomotive parts by 1954.

Shri K. K. Basu: Out of the 180 locomotives contracted for, how many have so far been imported?

Shri Satish Chandra: 27 have already arrived and the delivery of another 100 against our second order will commence this month.

Mr. Speaker: Next question.

KHADRALA YOUTH CAMP, HIMACHAL PRADESH

\*1731. Shri Buchhikotaiah: Will the Minister of States be pleased to state the amount granted Government to the Khadrala Youth Camp in Himachal Pradesh?

The Minister of Home Affairs and States (Dr. Katju): Nothing whatever.

Shri Buchhikotaiah: May I know whether there has been any request made by the organisers of this youth camp for funds?

Or. Katju: Not to my knowledge.

## FRUIT PRESERVATION

\*1732. Shri Achuthan: Will the Minister of Food and Agriculture be pleased to state whether there is any scheme for the preservation of different varieties of fruits grown in different parts of the country in different seasons for the purpose of internal marketing and for export?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): No. except such fruit preservation as is undertaken by private enterprise.

**Shri Achuthan:** May I know wnether there is any data regarding the total quantity of fruits grown in our country?

Shri Karmarkar: I have no ready information on the point now.

**Shri B. S. Murthy:** May I know whether any help is being rendered to these firms?

**Shri Karmarkar:** All possible help is being rendered.

**Shri B. S. Murthy:** Have Government any scheme for starting fruit preservation factories of their own?

Shri Karmarkar: No. Sir.

Shri V. P. Nayar: Have Government any idea of the quantity of fruits wasted by rotting and decaying due to lack of facilities for canning and preservation?

Shri Karmarkar: Notice.

Shri Achuthan: What is the quantity of fruits imported into India?

Shri Karmarkar: Notice.

BURMESE MEDICAL MISSION IN INDIA-

\*1733. Shri C. R. Chowdary: Will the Minister of Health be pleased to state:

- (a) whether it is a fact that a Burmese Medical Mission is touring the country recruiting medical officers for service in the Union of Burma;
- (b) if so, whether it is under an agreement at Government level; and (c) the terms of the agreement?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Yes.

(c) A copy of the terms of agreement offered by the Government of Burma to Indian doctors willing to serve in Burma is placed on the Table of the House [See Appendix VIII, annexure No. 25.]